

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 125515/2021 in Petition(s) for Special Leave to Appeal
(Cr1.) No(s). 2674/2015

(Arising out of impugned final judgment and order dated 04-06-2014
in CRLMA No. 682/2012 passed by the High Court Of Uttarakhand At
Nainital)

EX. CAPT. HARMOHINDRA PAL SINGH Petitioner(s)

VERSUS

THE STATE OF UTTARAKHAND HOMES & ANR. Respondent(s)

Date : 02-05-2022 This petition was mentioned for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Jabar Singh, Adv. (Mentioned by)
Mr. Garvesh Kabra, AOR

For Respondent(s) Mr. Jatinder Kumar Bhatia, AOR
Mr. Krishnam Mishra, Adv.

Mr. Kailash Pandey, Adv.
Mr. Ranjeet Singh, Adv.,
Shri. Gaichangpou Gangmei, AOR

UPON being mentioned the Court made the following
O R D E R

List on 05.05.2022.

(ARJUN BISHT)
(COURT MASTER (SH)

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS